

[Mr. Deputy-Speaker]

further sum from and out of the Consolidated Fund of India for the services of the financial year 1965-6, be taken into consideration."

The motion was adopted.

Mr. Deputy-Speaker: The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

Shri T. T. Krishnamachari: Sir, I beg to move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

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12.04 hrs.

APPROPRIATION (No. 4) BILL, 1965

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move*:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year, be taken into consideration."

Mr. Deputy-Speaker: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolida-

ted Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

Mr. Deputy-Speaker: The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

Shri T. T. Krishnamachari: Sir, I beg to move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

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12.06 hrs.

APPROPRIATION (RAILWAYS) NO. 3 BILL, 1965

The Minister of Railways (Shri S. K. Patil): Sir, I beg to move*:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year, be taken into consideration."

*Moved with the recommendation of the President.